

National Company Law Tribunal



User Manual – e-Filing Module of e-Courts
(NCLT) application

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User Manual – e-Filing Module of e-Courts (NCLT) application

New Users Registration Module

Logon to NCLT e-Filing website

URL <https://efiling.nclt.gov.in>

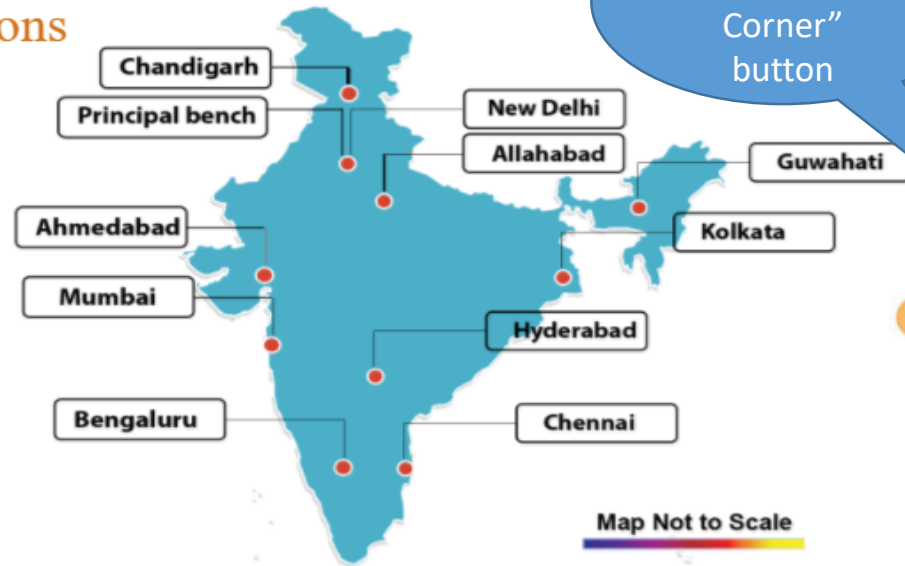


National Company Law Tribunal



NCLT Bench locations

- Principal Bench , New Delhi
- New Delhi
- Bengaluru
- Chandigarh
- Chennai
- Guwahati
- Hyderabad
- Kolkata Bench
- Mumbai Bench
- Ahmedabad
- Allahabad



Map Not to Scale



1472
Total Registered
Users



1416
Total advocate
Registered



215
Total E-Case filed



7
Month E-Case
Filed



Applicant Corner



Registry Corner

(For NCLT officials only)

New User Signup

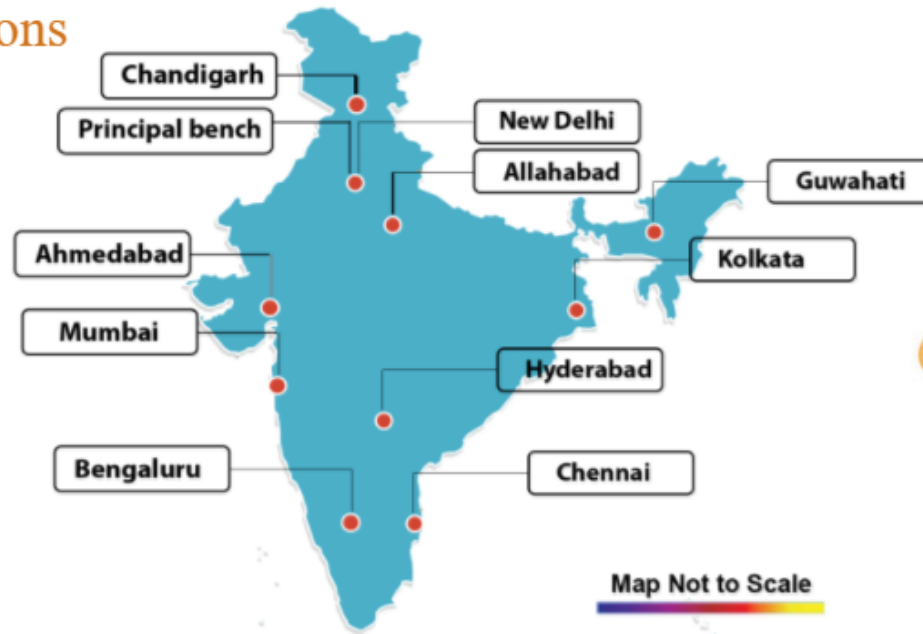


National Company Law Tribunal



NCLT Bench locations

- Principal Bench , New Delhi
- New Delhi
- Bengaluru
- Chandigarh
- Chennai
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- Kolkata Bench
- Mumbai Bench
- Ahmedabad
- Allahabad



Map Not to Scale

User Login

857927

Log in

Forgot your password?

[New user? Signup](#)

< Back

If you are a new user click on this link



1472
Total Registered
Users



1416
Total advocate
Registered



215
Total E-Case filed



7
Month E-Case
Filed

New User Registration



National Company Law Tribunal



Please select your user type

NCLT Bench locations

- Principal Bench , New Delhi
- New Delhi
- Bengaluru
- Chandigarh
- Chennai
- Guwahati
- Hyderabad
- Kolkata Bench
- Mumbai Bench
- Ahmedabad
- Allahabad

- Individual
- Advocate
- Chartered Accountant
- Company Secretary
- Cost Accountant
- Registrar of Companies
- Regional Director
- Official/Provisional Liquidator
- IRP/RP
- Any Other

User Login

Username

Password

Enter Captcha

545333

Log in

[Forgot your password?](#)
[New user? Signup](#)

[« Back](#)



1452
Total Registered
Users



1398
Total advocate
Registered



191
Total E-Case filed



47
Month E-Case
Filed

User Registration (Individual)

e - filing User Registration (Individual)					
Name*	<input type="text" value="ASAS"/>	Address 1**	<input type="text" value="amcid"/>	Address 2*	<input type="text" value="ajdjiks"/>
Land-mark*	<input type="text" value="admid"/>	State*	<input type="text" value="Delhi"/>	City/District*	<input type="text" value="SOUTH"/>
Pin-code*	<input type="text" value="110001"/>	Login Id*	<input type="text" value="asas@123"/>		
Mobile Number*	<input type="text" value="9898989898"/>	<input type="button" value="Send OTP"/>			
Email Id*	<input type="text" value="xyz@gmail.com"/>	<input type="button" value="Send OTP"/>			
<input type="button" value="Back"/>		<input type="button" value="Reset"/>		<input type="button" value="Submit & Next"/>	

Fill the required details and click on "Send OTP" to receive OTP on your mobile and email

User Registration (Individual) – Verification

 **e - filing User Registration (Individual)**

Basic Details


Name*	XXXX	Address 1*	13/12	Address 2	New Delhi
Land-mark	Landmark	State*	Delhi ▼	City/District*	EAST ▼
Pin-code*	110002	Login Id*	xxxx		
Mobile Number*	9898989898				
E-mail Id*	xyz@gmail.com				
Back		Reset		Submit & Next	

Complete verification of Mobile Number and Email

After verification completion click on "Submit & Next"


User Registration (Other Than Individual Users)

Users can select their name, if their details are already existing in the data base

 e - filing User Registration (as Advocate)

User representing Law/Professional Firm		<input type="radio"/> Yes <input checked="" type="radio"/> No			
Name*	<input type="text" value="ch"/>	Registration Number/Enrollment Number*	<input type="text" value="Registration Number/Enroll"/>	Address 1*	<input type="text" value="Address"/>
Address 2*	CHARU SHARMA(D/4759/15)-1832 CHANDRA SHEKHAR YADAV(D/1434/1995)-3124		<input type="checkbox"/>	State*	<input type="text" value="Select State"/>
City/District*	CHARU SANGWAN(D/411/2006)-3466 CHAYAN SARKAR (J/990/11)-3778		<input type="checkbox"/>	Login Id*	<input type="text" value="Login Id For Creation"/>
Mobile Number*	CHANDRASHEKHAR DWARKANATH MULHERKAR(D/711/98(R))-6104 CHARU RASTOGI (D/1672/14)-6909		<input type="checkbox"/>		
E-mail Id*	<input type="text" value="e-mail Id"/>				
<input type="button" value="Back"/>				<input type="button" value="Reset"/>	<input type="button" value="Submit & Next"/>

User Registration (Other Than Individual Users)

 **e - filing User Registration (as Advocate)**

Basic Details

User representing Law/Professional Firm Yes No

In case user is not representing a firm, select "No"

Enter the relevant registration/enrollment number as per user type. For e.g.
a. Bar Council Number if you are an advocate, or
b. ICAI number if you are a chartered Accountant, etc.

Name*	YYYY	Registration Number/Enrollment Number*	12738618736178371	Address 1*	Address 1
Address 2	Address	Land-mark	Landmark	State*	Delhi
City/District*	EAST	Pin-code*	110029	Login Id*	yyy
Mobile Number*	9898989898	<input type="button" value="Send OTP"/>	Fill the required details and click on "Send OTP" to enable captcha and receive OTP on your mobile and email		
E-mail Id*	xyz@gmail.com	<input type="button" value="Send OTP"/>			
<input type="button" value="Back"/>		<input type="button" value="Reset"/>		<input type="button" value="Submit & Next"/>	

Click on "Submit & Next" to submit the details

User Registration (Other Than Individual Users)

e - filing User Registration (as Advocate)

Basic Details

User representing Law/Professional Firm Yes No

In case user is representing a firm, select "Yes"

Enter the relevant registration/enrollment number as per user type. For e.g.
a. Bar Council Number if you are an advocate, or
b. ICAI number if you are a chartered Accountant, etc.


Name of Firm*	M/s AB	Name*	ZZZZ	Registration Number/Enrollment Number*	89223djn0929110
Address 1*	Address 2	Address 2	Address	Land-mark	Landmark
State*	Delhi	City/District*	NORTH	Pin-code*	112029
Mobile Number*	9898989898	Send OTP			
E-mail Id*	YYYY@gmail.com	Send OTP			
Login Id*	zzz				

Fill the required details and click on "Send OTP" to enable captcha and receive OTP on your mobile and email after entering captcha


Click on "Submit & Next" to submit the details

Back Reset Submit & Next

User Registration (Document Upload)



National Company Law Tribunal



Digital India
Power To Empower

e - filing User Registration (Individual)

Upload Section

Document Type*	PAN Card	Document Number*	AKSOK2938N	Upload File*	Choose File Test_Document.pdf
Back			Submit & Next		

Upload copy of the verification document

Select verification document type: Pan Card, Voter ID, Aadhaar Card or Registration Certificate

After uploading document click on "Submit & Next"

User Registration – Successful Registration



The screenshot displays the National Company Law Tribunal (NCLT) e-filing portal. At the top left is the NCLT logo, and at the top right is the Digital India logo with the tagline "Power To Empower". The main heading is "e - filing User Registration (Individual)". A "Login" button is visible on the right. A blue callout bubble points to the "Login" button with the text: "Click on link to login with your credentials shared on mobile and email". Below the heading, a message reads: "Welcome , You have been registered successfully." and "Your LoginId and Password has been mailed to your registered mail id." A second blue callout bubble points to this message with the text: "Upon completion of registration, you will receive a system generated password on your registered mobile number and email id".

National Company Law Tribunal

Digital India
Power To Empower

e - filing User Registration (Individual)

Login

Welcome , You have been registered successfully.

Your LoginId and Password has been mailed to your registered mail id.

Click on link to login with your credentials shared on mobile and email

Upon completion of registration, you will receive a system generated password on your registered mobile number and email id

Change Password

Change your Password

Old Password

Enter your Old Password

New Password

Enter your New Password

Confirm Password

Confirm your password

Login through your shared login Id and system generated password, the system will force the users to change the password for the first time of their own choice.

User Manual – e-Filing Module of e-Courts (NCLT) application

E-Filing – Log in

Logon to NCLT e-Filing website

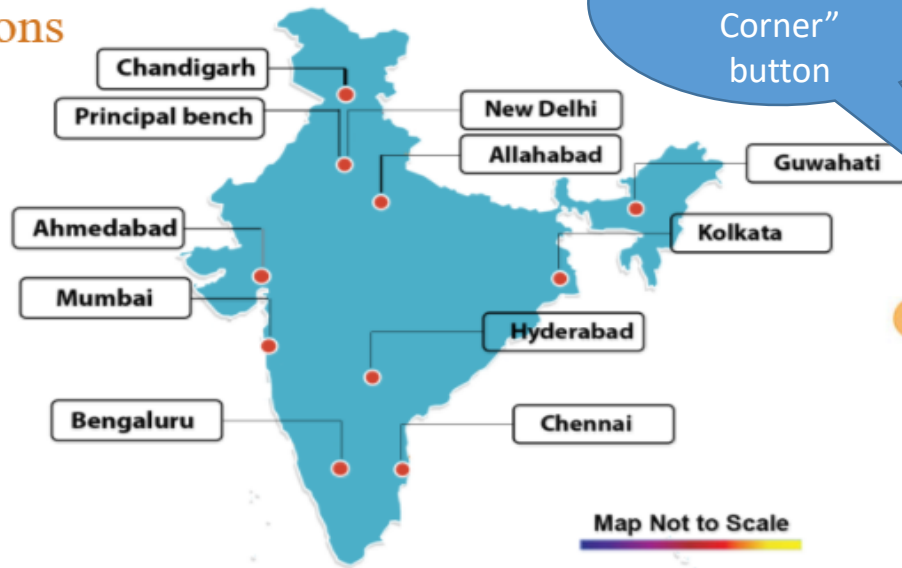


National Company Law Tribunal



NCLT Bench locations

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- New Delhi
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- Mumbai Bench
- Ahmedabad
- Allahabad



Map Not to Scale

Click on the "Applicant Corner" button



Applicant Corner



Registry Corner

(For NCLT officials only)



1472
Total Registered
Users



1416
Total advocate
Registered



215
Total E-Case filed



7
Month E-Case
Filed

Login to e-Filing Application



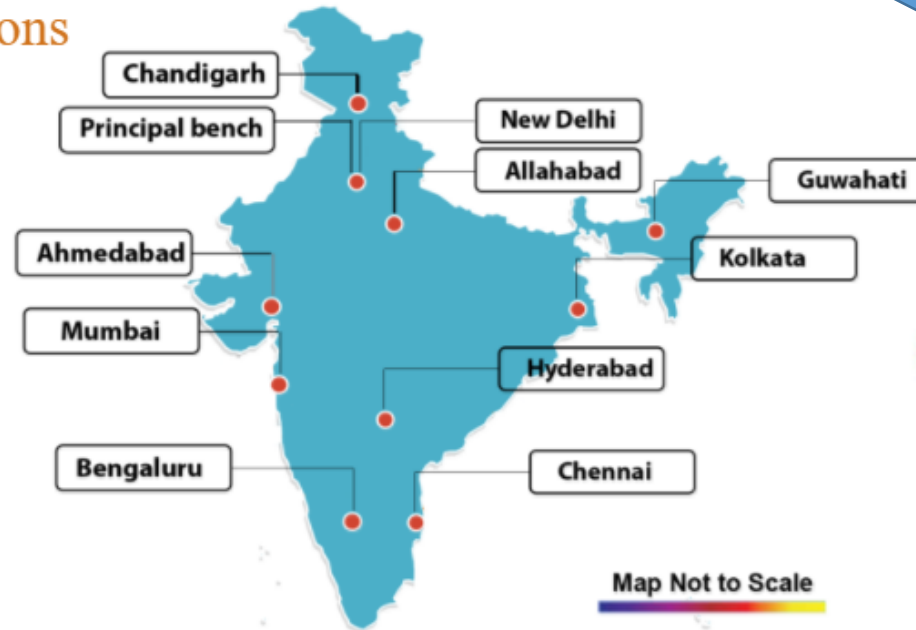
National Company Law Tribunal



Enter username,
password and Captcha.
Click on button "Log
in"

NCLT Bench locations

- Principal Bench , New Delhi
- New Delhi
- Bengaluru
- Chandigarh
- Chennai
- Guwahati
- Hyderabad
- Kolkata Bench
- Mumbai Bench
- Ahmedabad
- Allahabad



Map Not to Scale

User Login

857927

Log in

[Forgot your password?](#)

[New user? Signup](#)

[← Back](#)



1472
Total Registered
Users



1416
Total advocate
Registered



215
Total E-Case filed



7
Month E-Case
Filed

Select NCLT or NCLAT Account



The image shows a screenshot of the National Company Law Tribunal (NCLT) website. At the top, there is a header with the NCLT logo on the left and the "Digital India Power To Empower" logo on the right. Below the header, there are two main buttons: "NCLAT" and "NCLT". The "NCLAT" button is on the left, and the "NCLT" button is on the right. The "NCLT" button is highlighted with a green border. A blue callout bubble points to the "NCLT" button with the text: "Click on 'NCLT' button to view user's NCLT account".

National Company Law Tribunal

Digital India
Power To Empower

National Company Law Appellate Tribunal (NCLAT)

NCLAT

WELCOME TO NCLT
NATIONAL COMPANY
LAW TRIBUNAL

NCLT

Click on "NCLT" button to view user's NCLT account

Disclaimer

Want to Continue with NCLT

Disclaimer

I have read the contents of the site and the instructions given thereof as regards registration and e-filing of petitions/documents before the National Company Law Tribunal and agree with the same. I hereby declare that the information given in the petition/documents are true and correct to the best of my knowledge. I hereby acknowledge and certify that the attachments/enclosures/appendix made along with the petitions/application are true and correct and are valid as per the original documents. I further certify that I have personally or through my counsel/advocate completed the petitions/application and have e-filed the same. I understand that any misrepresentation, falsification or omission of information in the petition /application or any document used for registration shall be a valid ground for rejection of the petition/application apart from any other penalty for perjury.

Click to Agree

Close Continue

Select the checkbox "Click to Agree" and click on "Continue" button to proceed

NCLAT

NCLT

User Account Home Page

National Company Law Tribunal

[Home](#) | [Change Password](#) | [Edit Profile](#) | [Logout](#)

Welcome : vikrant_sharma

- [Petitioner Store](#)
- [Respondent Store](#)
- [My Account](#)
- [LOGOUT](#)

Draft Cases

2

Mode of Payment (Online)

0

Mode of Payment (Offline)

0

E-Filed Cases

2

IA-Filed

1

Cases in NCLT

Category	Count
Draft	2
E-Filed	2
Online Payment	0
Offline Payment	0

User Manual – e-Filing Module of e-Courts (NCLT) application

E-Filing – Under Companies Act 2013 Module

User Account Home Page – Petitioner Store

Welcome: vikrant_sharma

Petitioner Store

- Petition Filing
 - Company Act 2013**
 - IBC Act 2016
- IA Filing
- Document Upload
- Upload Via Security Code
- Associate case

Respondent Store

Draft Cases

2

Mode of Payment (Online)

1

Mode of Payment (Offline)

5

E-Filed Cases

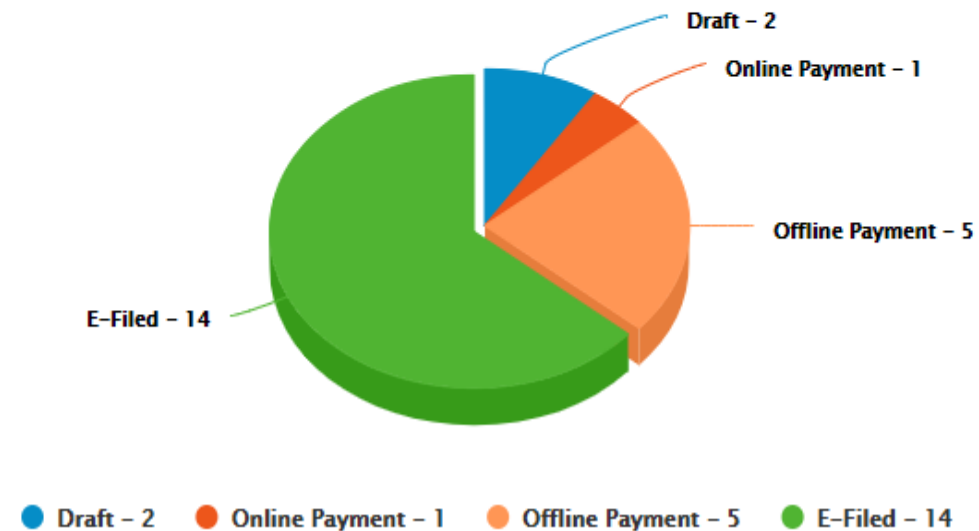
14

IA-Filed

2

Click to initiate e-filing under Companies Act 2013

Cases in NCLT



e-Filing -> Basic Details

Basic Details Add Petitioner Add Respondent Add Representative Upload Document Check List Final			
+ BASIC DETAILS			
Reference No : -			
NCLT Location*	-- Select NCLT Location --	Location of Respondent*	-- Select Location of Respondent--
Case Type/Nature*	-- Select Case Type --	Are You Qualified in MSME Sector*	NO
Case Title	** will be auto filled let	Subject matter*	
Amount Claim		Remarks	
Section of Companies Act 2013*	-- Select Section Act From List --	Fee Amount	0
Industry *	-- Select Industry --		
More Section		Save And Next	Total Maximum Payable Amount : 0

Insert the required basic details about the petition in below shown fields

Pop-up appears on selecting case types other than Company Petition and Merger & Amalgamation for filing under a main case

Click on "More Section" to add more sections to the petition/ application

Click on "Save and Next" after entering all details

e-Filing -> Basic Details

On submitting the information Case details of the main case will appear on the basic details form for confirmation

Click on "Ok" if main case details are correct else click "Cancel" to select another case

Click on "Submit" button after the main case details

efiling.nclt.gov.in says

Please Check Following Details: Case No : CP/109/PB/2018 Case Title ATUL KHANNA Vs. UNION OF INDIA

OK Cancel

Upload Document Check List Final Preview Payment

BASIC DETAILS

Reference No : -

NCLT Location

Fill Details

Case_Type	Company Petition	Case Number	109	
Case Type/No	Bench	National Company Law 1	Case Year	2018
Case Title				
Amount Claimed				
Section of Companies Act 2013*		Fee Amount	0	
Industry *	-- Select industry --			
Is Proof of Service given with Petition/Application	Yes <input type="radio"/> No <input checked="" type="radio"/>			
More Section	Total Maximum Payable Amount :	0	Save And Next	

e-Filing -> Add Petitioner (1/3)

Basic Details Add Petitioner Add Res Representative Upload Document Check List Final Preview Payment

Reference No : - 0710102002892018

Choose the petitioner type from Company or Others

Insert the required details about the petitioner in below shown fields

← Back Add Petitioner

Select Mode Company Others

Company Name*	ABC	CIN *	10000000000000000000
Address Of Company*		Nationality Of Authorized Person*	Indian
State*		City/District*	EAST
Pin-code*	110003	Pan Number Authorized Person/Company*	Pan Number
Authorized Person//Director of Company*	Mr A	E-mail Id Authorized Person/Company*	abc@gmail.com
Mobile Number Authorized Person/Company*	9999999999		

Reset Submit

+ PETITIONER'S LIST

A reference number is generated post saving Basic Details

Click button to submit the details of petitioner

e-Filing -> Add Petitioner (2/3)

Basic Details Add Petitioner Add Respondent Add Representative Upload Document Check I

Reference No : - 0710102002892018

← Back Next →

Select Mode Company Others

Petitioner Name* Mr. B

Address* 122, Main Road Nationality Of Authorized Person* Indian

State* Delhi City/District* EAST

Pin-code* 110003 Pan Number Authorized Person* ABDKR29380

Authorized Person* Mr. B E-mail Id Authorized Person* bbb@gmail.com

Mobile Number Authorized Person* 2099999999

Reset Submit

+ PETITIONER'S LIST

Insert the required details about the petitioner in below shown fields

The form layout changes for "Others" type of Petitioners

Click button to submit the details of petitioner

e-Filing -> Add Petitioner (3/3)

Reference No : - 0710102002892018

Petitioner added successfully

← Back **Add Petitioner** **Next →**

Select Mode Company Others

Company Name Company Name **CIN *** CIN

Address Of Company* Address **Nationality Of Authorized Person*** Select Nationality

State* Select State **City/District*** Select City/District

Pin-code* Pin-code **Pan Number Authorized Person/Company*** Pan Number

Authorized Person//Director of Company* Authorised Person **E-mail Id Authorized Person/Company*** Authorized E-mail Id

Mobile Number Authorized Person/Company* Mobile Number

Reset **Submit**

Click on "Back" to navigate to the previous tab

Click on "Next" to navigate to the next tab

The petitioners added through the form can be viewed in the shown list

+ PETITIONER'S LIST

S. No.	Name	Address	State	District	Pincode	Mobile No	E-mail	PAN No	Action
1	Mr. B	122, Main Road	Delhi	EAST	110003	2099999999	bbb@gmail.com	ABDKR29380	Delete Edit
2	ABC	12/13, Main Road	Delhi	EAST	110003	9999999999	abc@gmail.com	SLISN92920	Delete Edit

e-Filing -> Add Respondent (1/3)

Basic Details Add Petitioner **Add Respondent** Add Representative Upload Document Ch...

Reference No: 0710102002892018

Add Respondent Next ↻

Company Others NA

Company Name*	DEF	CIN *	10200000000000000000
Authorized Person/Director of Company*	Mr C	Address Of Company*	122, B Colony
Nationality of Authorized Person*	Indian ▼	State*	Delhi ▼
City/District*	EAST ▼	Pin-code*	110022
Pan Number Authorized Person/Company*	AJJIH2928H	Mobile Number Authorized Person/Company*	0229000000
E-mail Id Authorized Person/Company*	def@gmail.com		

+ RESPONDENT'S LIST

Choose the respondent type from Company or Others or NA

Insert the required details about the respondent in below shown fields

Click button to submit the details of respondent

e-Filing -> Add Respondent (2/3)

Insert the required details about the respondent in below shown fields

- Basic Details
- Add Petitioner
- Add Respondent
- Add Representative
- Upload Document
- Check L...

Reference No : - 0710102002892018

Respondent added successfully

Add Respondent

Back Next

Select Mode: Company Others NA

Mr D	Address*	122, Road	
Indian	State*	Delhi	
NORTH	Pin-code*	110003	
Pan Number Authorized Person*	AKSO2029J	Mobile Number Authorized Person*	0912222222
E-mail Id Authorized Person*	ddd@gmail.com		

Reset Submit

The form layout changes for "Others" type of Respondents or select "NA" if there are no respondents

Click button to submit the details of respondent

+ RESPONDENT'S LIST

S. No.	Name	Address	State	District	Pincode	Mobile No	E-mail	PAN No	Action
1	DEF	122, B Colony	Delhi	EAST	110022	0229000000	def@gmail.com	AJJIH2928H	Delete Edit

e-Filing -> Add Respondent (3/3)

Reference No : - 0710102002892018

Respondent added successfully

Back **Add Respondent** **Next**

Select Mode Company Others NA

Company Name* Company Name CIN * CIN

Authorized Person/Director* Authorised Person Address Of Company* Address

Nationality of Authorized Person* Indian State* Select State

City/District* Select City/District Pin-code* Pin-code

Pan Number Authorized Person/Company* Pan Number Mobile Number Authorized Person/Company* Mobile Number

Person/Company* Email-Id

Reset **Submit**

Click on "Back" to navigate to the previous tab



Click on "Next" to navigate to the next tab

The respondents added through the form can be viewed in the shown list

+ RESPONDENT'S LIST

S. No.	Name	Address	State	District	Pincode	Mobile No	E-mail	PAN No	Action
1	DEF	122, B Colony	Delhi	EAST	110022	0229000000	def@gmail.com	AJJIH2928H	Delete Edit
2	Mr D	122, Road	Delhi	NORTH	110003	0912222222	ddd@gmail.com	AKSOE2029J	Delete Edit

e-Filing -> Add Representative

 National Company Law Tribunal  Digital India
Power To Empower

Home | Change Password | Edit Profile | Logout

Basic Details | Add Petitioner | Add Respondent | Add Representative | Upload Document | Check List | Final Preview | Payment

Reference No : - 0710102002892018

[Back](#) Add Representative [Next](#)

Add Representative For: Petitioner Respondent

Select Petitioner* Mr. B Representative* Abheejit--(SSDSDFSFD)

[Submit](#)

+ ADVOCATE'S LIST

Select "Petitioner" or "Respondent" for adding representative

Click button to submit the representative name

Select representative name registered with NCLT e-Courts application

e-Filing -> Upload Document

Upload all relevant documents for the case

- Basic Details
- Add Petitioner
- Add Respondent
- Add Representative
- Upload Document
- Check List
- Final Preview
- Payment

Reference No : - 0710102002892018

[Back](#) **Add Document** [Next](#)

***(Only PDF file Can be uploaded)**

Document Filed By*	Petitioner	Document Type*	Petition
Select file*	Choose File Test_Document.pdf	Number of pages*	1
		Submit	

Browse and select the document for upload

Select the document filed by role in the case

Select document type

Click to submit document for the case

+ UPLOADED DOCUMENT'S LIST

Added documents can be seen in this section and can be deleted from the list if required

e-Filing → Checklist

Enter Values "Yes", "No" Or "N/A" as applicable in the checklist. Provide remarks wherever required

- Basic Details
- Add Petitioner
- Add Respondent
- Add Representative
- Upload Document
- Check List

Reference No :- 0710102002892018 Date & Time

Main Check List

S.NO.	CheckList	Action	Remarks
1	Whether the petiton/application/appeal falls under the territorial jurisdiction of New Delhi/-----Bench of NCLT?	--Select--	
2	Whether petition/application/appeal/reply and all enclosures are legible and in English language?	--Select--	
3	Whether petition/application/appeal/reply has been printed in double spacing on one side of standard petition paper with an inner margin of about four centimeter width on top and with a right margin of 2.5cm left margin of 5cm and duly paginated, indexed and stitched together in paper book form?	--Select--	
4	Whether the relevant provisions of the Companies Act 2013/NCLT rules, 2016 have been clearly mentioned in the petition/application/appeal?	--Select--	
5	Whether Petitioner/aplication/appellant is entitled to and have the requisite qualification to file the petition e.g. Under section 241 and 242 of the Companies Act, 2013 in accordance with section 244 of the Act & attached documentry proof of entitlement?	--Select--	
6	Whether the petitioner/application/appeal/reply has been signed at the foot of each page by all the petitioner /applicant/appellant/respondent and their name (s) has also been mentioned?	--Select--	
22	Whether proof of service of the petition/application/appeal/reply on all the respondents as well as caveat or (S) , if any has been filed?	--Select--	
23	Whether brief of synopsis within two or three pages has been filed?	--Select--	
24	Whether date of events within two or three pages has been filed	--Select--	

Click to submit checklist

Submit

e-Filing → Final Preview

Basic Details Add Petitioner Add Respondent Add Representative Upload Document Check List Final Preview Payment

Reference No : - 0710102002892018 Date & Time : - Tue Apr 03 17:11:20 IST 2018

PREVIEW AND CONFIRM FOR FINAL SUBMISSION

Basic Details			
NCLT Location	New Delhi	Case Type/Nature	Company Petition
Case Title	ABC Vs. DEF	Subject Matter	Under section 2(41) of Companies Act 2013
Remarks			

Sections		
1	Sec. 2(41)	5000

+ PETITIONER'S LIST

S. No.	Petitioner name	Aadhar Number	Petitioner address	State	District	Pincode	Mobile Number	E-mail Id
1	Mr. B	ABDKR29380	122, Main Road	Delhi	EAST	110003	2099999999	bbb@gmail.com
2	ABC	SLISN9292O	12/13, Main Road	Delhi	EAST	110003	9999999999	abc@gmail.com

+ RESPONDENT'S LIST

S. No.	Respondent name	Aadhar Number	Respondent address	State	District	Pincode	Mobile Number	E-mail Id
1	DEF	AJJIH2928H	122, B Colony	Delhi	EAST	110022	0229000000	def@gmail.com
2	Mr D	AKSOE2029J	122, Road	Delhi	NORTH	110003	0912222222	ddd@gmail.com

+ UPLOADED DOCUMENT'S LIST

S. No.	Document File	Sub Document	of Pages	Document Name
1	Petitioner			Test_Document.pdf

+ ADVOCATE'S LIST

S. No.	Respondent Name	Advocate Name
1	Mr. B	eejit


+ SUBMITTED CHECK LIST

[Print](#) [Next](#)


Click on "Print" to print a copy of Final Preview of Application

Click on "Next" to navigate to the next tab

e-Filing -> Payment



National Company Law Tribunal



Digital India
Power To Empower

[Home](#) | [Change Password](#) | [Edit Profile](#) | [Logout](#)

[Basic Details](#) | [Add Petitioner](#) | [Add Respondent](#) | [Add Representative](#) | [Upload Document](#) | [Check List](#) | [Final Preview](#) | [Payment](#)

Your Payable Amount is :	5000 Rupees	Your Remaining Amount to be paid :	5000 Rupees
---------------------------------	-------------	---	-------------

Select payment Mode

Online (Pay Fees through Net Banking/Credit Card/Debit Card)

Offline (Pay Fees through DD)

[Continue](#)

S. No	P	at No.	Amount Rs.	Bank Name	Branch Name	State	District	Pin Code	Action
-------	---	--------	------------	-----------	-------------	-------	----------	----------	--------

Select a mode of Payment :
Offline (through demand draft)
Online (through net banking,
credit and debit cards)

Click on
"Continue" after
selecting a mode
of payment

e-Filing -> Offline Payment (1/2)



National Company Law Tribunal

Home

Basic Details

Add Petitioner

Add Respondent

Add Representative

Upload Document

Check List

Provide the demand draft details in the form shown. If required, user can enter details of multiple drafts as well but values need to be entered one draft at a time

Your Payable Amount is :	5000 Rupees	Your Remaining Amount to be paid :	5000 Rupees
Select payment Mode	<input type="radio"/> Online (Pay Fees through Net Banking/Credit Card/Debit Card) <input checked="" type="radio"/> Offline (Pay Fees through DD)		
Demand Draft No.*	<input type="text" value="Demand Draft No."/>	Amount Rs.*	<input type="text" value="Amount Rs."/>
Issue Date*	<input type="text" value="dd-mm-yyyy"/>	Bank Name*	<input type="text" value="Bank Name"/>
Branch Name*	<input type="text" value="Branch Name"/>	State*	<input type="text" value="Select State"/>
District*	<input type="text" value="Select District"/>	Pin-code*	<input type="text"/>
<input type="button" value="Save & Continue"/>			

Click on "Save & Continue" to generate receipt. In case of multiple drafts, enter values one draft at a time and click on button to enter values for another draft till Payable amount comes to 0.

S. No.	Demand Draft No.	Amount Rs.	Bank Name	Branch Name
--------	------------------	------------	-----------	-------------

e-Filing -> Offline Payment (2/2)



National Company Law Tribunal



Home | Change Password | Edit Profile | Logout

Basic Details

Add Petitioner

Add Respondent

Add Representative

Upload Document

Check List

Final Preview

Payment

Your Payable Amount is :	5000 Rupees	Your Remaining Amount to be paid :	5000 Rupees
Select payment Mode	<input type="radio"/> Online (Pay Fees through Net Banking/Credit Card/Debit Card) <input checked="" type="radio"/> Offline (Pay Fees through DD)		

Demand Draft No.*	<input type="text" value="Demand Draft No."/>	Amount Rs.*	<input type="text" value="Amount Rs."/>
Issue Date*	<input type="text" value="dd-mm-yyyy"/>	Bank Name*	<input type="text" value="Bank Name"/>
Branch Name*	<input type="text" value="Branch Name"/>	State*	<input type="text" value="Select State"/>
District*	<input type="text" value="Select District"/>	Pin-code*	<input type="text" value="Pin-Code"/>

S. No.	Demand Draft No.	Amount Rs.	Bank Name	Branch Name	State	District	Pin Code
1	1237182931	3000	ABX Bank	ABB	Delhi	NEW DELHI	110023
2	223333	20001	ACB	BCQ	Delhi	NEW DELHI	112029

Proceed To Receipt

Click to generate receipt for the payment

e-Filing -> Offline Payment (Receipt Generation)

 National Company Law Tribunal
Your Payment is Successful

Case Title : ABC Vs. DEF
Case Type : Company Application
Payee Name : ABC
Transaction Id : 0204130004872018
Transaction Date : 05-07-2018
Filing No : 0902490003552018

S. No.	Demand Draft No.	Amount Rs.	Bank Name	Branch Name	State	District	Pin Code
1	11111111111111		axis	gurgaon	Haryana	GURGAON	111111

*Payment will be successful only when actual demand draft is submitted at NCLT Office


 

Click on button to take a print of the receipt





Click on button to take download receipt

Click on "Home" button to return to user homepage

e-Filing -> Online Payment (1/2)

 **Non-Tax Receipt Portal**
Government of India

Controller General of Accounts
Dept. of Expenditure, Ministry of Finance

1 Confirm Info ————— **2** Pay

Payment Mode Online

Depositor Details

Name :	Lalit NCLT Payment		
Address 1 :	Thatipur	Address 2 :	Thatipur
City :	Gwalior	District :	Madhya Pradesh
State :	Madhya Pradesh	Country :	91
Pincode/ZipCode :	420000	Email :	lalit.pachauri9@gmail.com
Mobile No (91) :	9971695922		
Aadhar Number		Pan Number	
Tan Number		Tin Number	

Purpose Details

Sr. No.	Ministry	PAO Name	DDO Name	Purpose & Payment Type	Payment Period/Frequency	Amount (In INR)
1	CORPORATE AFFAIRS	PAO Corporate Affairs, New Delhi[086000]	National Company Law Tribunal, New Delhi Bench[206451]	Filing Fees, Company Petition	One Time	5000.00
				INR five thousand only		Total : 5000.00

Click on "Cancel" button to go back to the last page Click on "Confirm" button to navigate to the next page

e-Filing -> Online Payment (2/2)

Non-Tax Receipt Portal
Government of India

Controller General of Accounts
Dept. of Expenditure, Ministry of Finance

1 Confirm Info — 2 Pay

Payment Gateway
The payment can be made by a depositor using all Indian Credit Cards or Debit Cards and also via the Internet Banking of banks through the Payment Gateway available below

SBIPay, ICICI Bank, HDFC BANK, Bank of Baroda, Indian Bank, Punjab, AXIS BANK, Union Bank of India

Net banking | Debit card | Credit card

VISA, MasterCard, American Express, Maestro. Charges applicable ₹:50.00

View User Charge

Enter the Letters shown above: NmTbBx

After you click on 'Pay' button, you will be redirected to a secure gateway. After completing the payment you will be redirected back.

Note: Please Wait and do not Press Back or Refresh button of your browser while your transaction is being processed.

Disclaimer:
As per the terms and conditions, the refund policy of NTRP (Non tax refund) will be processed offline by the concerned Ministry/Department. Genuine refunds/charge of the concerned Ministry/Department will be credited to the account by the payment gateway/bank on the date of the concerned Ministry/Department.

I acknowledge and consent to the Terms and Conditions.

Back Pay

Select your bank and mode of payment

Enter the characters as shown above

Check the box to agree to the Terms and Conditions related to payment

Click on "Pay" button for making the payment

e-Filing – Online Payment (Receipt Generation)



National Company Law Tribunal
Your Payment has been Successful

Payee Name :	Company Testing 1
Case Type :	Company Petition
Case Title :	Company Testing 1 Vs. Company Testing 2
Nclt Transaction Id :	07010100023032018
Bank Transaction Id :	2510180000564
Transaction Date and Time :	25-10-2018 00:10:00
Amount :	5000 Rs. Only

Click on button
to take a print of
the receipt



Click on
button to take
download
receipt

User Manual – e-Filing Module of e-Courts (NCLT) application

e-Filing under IBC Act 2016

User Account Home Page – Petitioner Store

Welcome: vikrant_sharma

Petitioner Store

- Petition Filing
- Company Act 2013
- IBC Act 2016**
- IA Filing
- Document Upload
- Upload Via Security Code
- Associate case

Respondent Store

Draft Cases

2

Mode of Payment (Online)

1

Mode of Payment (Offline)

5

E-Filed Cases

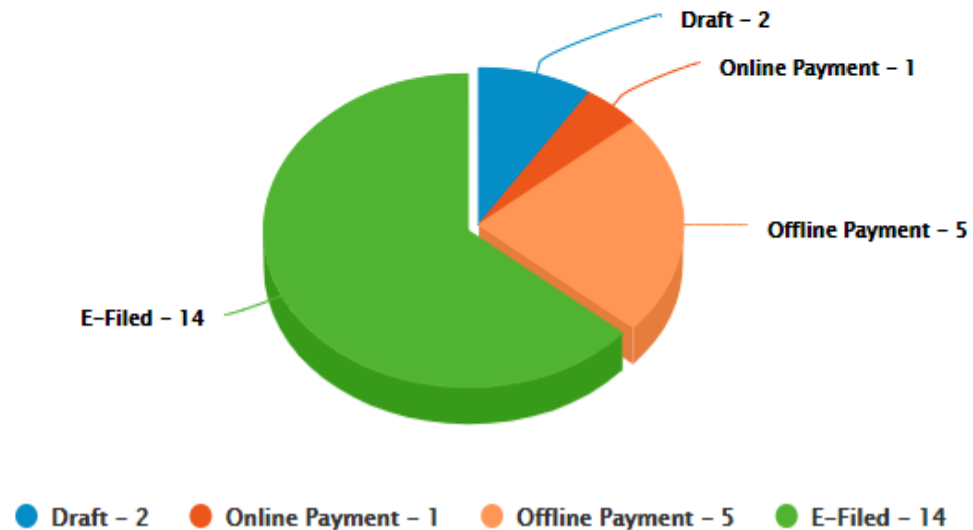
14

IA-Filed

2

Click to initiate e-filing under IBC Act 2016

Cases in NCLT



e-Filing -> Basic Details

Basic Details Add Petitioner Add Respondent Add Representative Upload Document Check List			
+ BASIC DETAILS			
Reference No : -			
NCLT Location*	-- Select NCLT Location --	Location of Respondent*	-- Select Location of Respondent--
Case Type/Nature*	-- Select Case Type --	Are You Qualified in MSME Sector*	NO
Case Title	** will be auto filled let	Subject matter*	
Amount Claim		Remarks	
Section of Companies Act 2013*	-- Select Section Act From List --	Fee Amount	0
Industry *	-- Select Industry --		
More Section		Save And Next	
		Total Maximum Payable Amount : 0	

Insert the required basic details about the petition in below shown fields

Pop-up appears on selecting case types other than Company Petition IB for filing under a main case

Click on "More Section" to add more sections to the petition/ application

Click on "Save and Next" after entering all details

e-Filing -> Basic Details

On submitting the information Case details of the main case will appear on the basic details form for confirmation

Click on "Ok" if main case details are correct else click "Cancel" to select another case

Click on "Submit" button after the main case details

efiling.nclt.gov.in says
Please Check Following Details: Case No : C.P. (IB)/9872/PB/2016 Case Title TEST PET P1 Vs. TEST PET P2

OK Cancel

BASIC DETAILS

Reference No : -0710102045862018

NCLT Location **Fill Details**

Case_Type	Company Petition IB	Case Number	9872
Bench	National Company Law 1	Case Year	2016
Case Title	Submit		

Amount Claimed, if Any*

Section of IBC Act 2016*

Industry* MEDIA AND ENTERTAINMENT

Remarks

Fee Amount 2000

Save and Next

Total Payable Amount : 2000

Change Password | Edit Profile | Incident Report | Logout

Check List | Preview | Payment

Upload Document

Add R

bookmarks For quick access, place your bookmarks here

Digital India
Power To Empower

e-Filing – IBC Act 2016 – Basic Details

Basic Details Add Petitioner Add Respondent Add IRP Add Representative Upload Document Check I			
BASIC DETAILS			
Reference No : -			
NCLT Location*	New Delhi	Jurisdiction/Location of Respondent*	Union territory of Delhi
Case Type/Nature*	Company Petition IB	Are You Qualified in MSME Sector	YES
Sector*	Manufacturing Sector	Investment Plan*	>25Lacs < 5Cr --> (MEDIUM)
Case Title	** will be auto filled later	Subject matter*	ahsub
Amount Claimed, if Any*	100000	Remarks	<u>nxsi90</u>
Section of IBC Act 2016*	IBC under Sec 7	Fee Amount	25000
Industry*	HIGHWAY CONSTRUCTION		
			Total Payable Amount : 25000

Insert the required basic details about the case in below shown fields

Click on "Save and Next" after entering all details

Save and Next

e-Filing – Add Petitioner (1/3)

Basic Details Add Petitioner Add Respondent Add IRP Add Representative Upload Document

+ ADD PETITIONER

Reference No: **0710020001612018**

Back **Add Petitioner** **Next**

Select Mode: **Company** **Others**

Company Name*	M/s ABY Ltd	CIN *	123456789012345678906
Authorized Person/Director of Company *	Mr AB	Address Of Company*	Mall Road
Nationality of Authorized Person*	Indian	State*	Delhi
City/District*	CENTRAL	Pin-code*	112099
Pan Number Authorized Person/Company*	Pan Number	Mobile Number Authorized Person/Company*	9000000000
E-mail Id Authorized Person/Company*	ab@gmail.com		

Submit Petitioner

A unique reference number is generated for case on saving "Basic Details" tab

Insert the required details about the petitioner in below shown fields

Choose the petitioner type from Company or Others

Click button to submit the details of petitioner

e-Filing – Add Petitioner (2/3)

Basic Details Add Petitioner Add Respondent Add IRP Add Representative Upload Document C

+ ADD PETITIONER

Reference No : - 0710020001612018

← Back Add Petitioner Next →

Select Mode Company Others

Petitioner Name*	Mr BC	Address*	A Colony
Nationality of Authorized Person*	Indian ▼	State*	Delhi ▼
City/District*	EAST ▼	Pin-code*	110029
Pan Number Authorized Person*	AJDJ2829H	Mobile Number Authorized Person*	9111111111
E-mail Id Authorized Person*	bc@gmail.com		

Submit Petitioner

The form layout changes for "Others" type of Petitioners

Insert the required details about the petitioner in below shown fields

Click button to submit the details of petitioner

e-Filing – Add Petitioner (3/3)

Reference No : - 0710020001612018 Petitioner added successfully

[← Back](#)[Next →](#)

Add Petitioner

Select Mode	Others		
Company Name*	<input type="text"/>	CIN *	<input type="text"/>
Authorized Person/Director of Company *	<input type="text" value="Authorised Person/Director of Company"/>	Address Of Company*	<input type="text" value="Address"/>
Nationality of Authorized Person*	<input type="text" value="Select Nationality"/>	State*	<input type="text" value="Select State"/>
City/District*	<input type="text"/>	Pin-code*	<input type="text" value="Pin-code"/>
Pan Number Authorized Person/Company*	<input type="text"/>	Mobile Number Authorized Person/Company*	<input type="text" value="Mobile Number"/>
E-mail Id Authorized Person/Company*	<input type="text"/>		

[Submit Petitioner](#)

+ PETITIONER'S LIST

S. No.	Name	Address	State	District	Pincode	Mobile No	E-mail	PAN No	Action
1	M/s ABY Ltd	Mall Road	Delhi	CENTRAL	112099	9000000000	ab@gmail.com	ABSKY2928I	Delete Edit
2	Mr BC	A Colony	Delhi	EAST	110029	9111111111	bc@gmail.com	AJDDJ2829H	Delete Edit

Click on "Back" to navigate to the previous tab

Click on "Next" to navigate to the next tab

The petitioners added through the form can be viewed in the shown list

e-Filing – Add Respondent (1/3)

+ ADD RESPONDENT

Reference No : - 071002000161201

[← Back](#) **Add Respondent**

Select Mode Company Others NA

Company Name*	M/s BD	CIN *	21111111111111111111
Authorized Person/Director of Company*	Mr DE	Address Of Company*	112, Main Road
Nationality Of Authorized Person*	Indian ▼	State*	Delhi ▼
City/District*	NEW DELHI ▼	Pin-code*	110039
Pan Number Authorized Person/Company*	AKSKS3938M	Mobile Number Authorized Person/Company	9222222222
E-mail Id Authorized Person/Company*	bd@gmail.com		

Submit Respondent

Choose the respondent type from Company or Others or NA (if there is no respondent)

Insert the required details about the respondent in below shown fields

Click button to submit the details of respondent

e-Filing – Add Respondent (2/3)

+ ADD RESPONDENT

Reference No : - 0710020001612018

[← Back](#)

Select Mode Company Others NA

Respondent Name*	Mr E	Address*	Circle Road
Nationality *	Indian ▼	State*	Delhi ▼
City/District*	NEW DELHI ▼	Pin-code*	110006
Pan Number Authorized Person*	AJSOK1292J	Mobile Number Authorized Person	9333333333
E-mail Id Authorized Person*	e@gmail.com		

[Submit Respondent](#)

The form layout changes for "Others" type of Respondents

Insert the required details about the respondent in below shown fields

Click button to submit the details of respondent

e-Filing – Add Respondent (3/3)

[← Back](#) **Add Respondent** [Next →](#)

Select M Company Others NA

Company Company Name CIN *

Authorized Person Authorised Person Address Of Company*

Nationality Of Authorized Person* State*

City/District* Pin-code*

Pan Number Authorized Person/Company Mobile Number Authorized Person/Company

E-mail Id Authorized Person/Company

Click on "Back" to navigate to the previous tab

Click on "Next" to navigate to the next tab

The respondents added through the form can be viewed in the shown list

+ RESPONDENT'S LIST

S. No.	Name	Address	State	District	Pincode	Mobile No	E-mail	PAN No	Action
1	M/s BD	112, Main Road	Delhi	NEW DELHI	110039	9222222222	bd@gmail.com	AKSKS3938M	<input type="button" value="Delete"/> <input type="button" value="Edit"/>
2	Mr E	Circle Road	Delhi	NEW DELHI	110006	9333333333	e@gmail.com	AJSOK1292J	<input type="button" value="Delete"/> <input type="button" value="Edit"/>

e-Filing – Add IRP (1/2)

- Basic Details
- Add Petitioner
- Add Respondent
- Add IRP
- Add Representative
- Upload Document
- Check List
- Preview
- Payment

+ IRP DETAIL

Remarks : - All Field are mandatory for section 7 and 10
User Can Skip IRP without entries in Section 9/59 using Next Button

In case of Sections 7 & 10 under IBC Act 2016, it is mandatory to provide IRP details

Back		Add IRP		Next	
IRP Name*	Mr G	IRP Registration No.*	22JEJ/SJSJ/2929/2202NS		
Address 1*	125, Main Building	Address 2	Address 2		
Nationality*	Indian	State*	Delhi		
District*	NEW DELHI	Pin-code*	110028		
E-mail Id*	g@gmail.com	Mobile Number*	0920000000		
		Save			

Click button after entering data in the fields to save IRP details

e-Filing – Add IRP (2/2)

+ IRP DETAIL

Remarks : - All Field are mandatory for section 7 and 10
User Can Skip IRP without entries in Section 9/59 using Next Button

Click on "Next" to navigate to the next tab

Click on "Back" to navigate to the previous tab

The IRP details added through the form can be viewed in the shown list

Back Add IRP Next

IRP Name*	<input type="text"/>	IRP Registration No.*	<input type="text"/>	IRP CODE	<input type="text"/>
Address 1*	<input type="text"/>	Address 2	<input type="text"/>	Address 2	<input type="text"/>
Nationality*	Select Nationality ▼	State*	Select State ▼	Select State	Select State ▼
District*	Select District ▼	Pin-code*	<input type="text"/>	Pin-Code	<input type="text"/>
E-mail Id*	Email-Id <input type="text"/>	Mobile Number*	<input type="text"/>	Mobile Number	<input type="text"/>

Save

+ IRP LIST

S. No.	IRPName	Address	State	District	Pincode	Mobile No	E-mail	Action
1	Mr G	125, Main Building	Delhi	NEW DELHI	110028	0920000000	g@gmail.com	Delete Edit

e-Filing – Add Representative

Basic Details | Add Respondent | Add IRP | Add Representative | Upload Documents | Review | Payment

+ CLICK TO EXPAND REPRESENTATIVE DETAILS

Reference No. :- 0710020001612018 Representative Added Successfully

Add Representative For: Petitioner Respondent

Select Petitioner* Representative*

+ ADVOCATE'S LIST

S. No.	Petitioner/Respondent Name	Advocate Name	Bar Council No
1	M/s ABY Ltd	Abhijeet	sdfsdf

Search

Click on "Back" to navigate to the previous tab

Click on "Next" to navigate to the next tab

Select "Petitioner" or "Respondent" for adding representative

Click button to submit the representative name

Select representative name registered in NCLT e-Courts application

e-Filing – Upload Document

The screenshot shows the 'Upload Document' step in an e-filing process. At the top, a navigation bar contains buttons for 'Basic Details', 'Add Petitioner', 'Add Respondent', 'Add IRP', 'Add Representative', and 'Upload Document'. Below this, a header bar displays 'Reference No : - 0710020' and '+ UPLOAD DOCUMENT'. The main section is titled 'Add Document' and features a 'Back' button on the left and a 'Next' button on the right. A red warning message states: '* (Only PDF file can be uploaded)'. The form includes fields for 'Document Filed By*' (set to 'Petitioner'), 'Document Type*' (set to 'Petition'), 'Select file*' (with a 'Choose File' button and 'Test_Document.pdf' selected), and 'Number of pages*' (set to '1'). A green 'Add Document' button is at the bottom. Below the form is a section for '+ UPLOADED DOCUMENT'S LIST'. Blue callout boxes provide instructions: 'Click on "Back" to navigate to the previous tab', 'Click on "Next" to navigate to the next tab', 'Upload all relevant documents for the case. The documents should be Digitally Signed', 'Select the document filed by role in the case', 'Select document type', 'Browse and select the document for upload', and 'Click to submit document for the case'. A final callout at the bottom left states: 'Added documents can be seen in this section and can be deleted if required from the list'.

Basic Details Add Petitioner Add Respondent Add IRP Add Representative Upload Document

Reference No : - 0710020

+ UPLOAD DOCUMENT

Back Add Document Next

*** (Only PDF file can be uploaded)**

Document Filed By* Petitioner Document Type* Petition

Select file* Choose File Test_Document.pdf Number of pages* 1

Add Document

+ UPLOADED DOCUMENT'S LIST

Click on "Back" to navigate to the previous tab

Click on "Next" to navigate to the next tab

Upload all relevant documents for the case. The documents should be Digitally Signed

Select the document filed by role in the case

Select document type

Browse and select the document for upload

Click to submit document for the case

Added documents can be seen in this section and can be deleted if required from the list

e-Filing – Main Checklist

Basic Details

Add Petitioner

Add Respondent

Add IRP

Add Representative

Upload Document

Reference No : - 0710020001612018

Main Check List

S.NO.	CheckList		
1	Whether the petiton/application/appeal falls under the territorial jurisdiction of New Delhi/-----Bench of NCLT?		
2	Whether petition/application/appeal/reply and all enclosures are legible and in English language?	--Select--	
3	Whether petition/application/appeal/reply has been printed in double spacing on one side of standard petition paper with an inner margin of about four centimeter width on top and with a right margin of 2.5cm left margin of 5cm and duly paginated, indexed and stitched together in paper book form?	--Select--	
4	Whether the relevant provisions of the Companies Act 2013/NCLT rules, 2016 have been clearly mentioned in the petition/aplication/appeal?	--Select--	
20	Whether notice to be given to the central government along with copy of petition/application/appeal under the relevant provision of the companies act 2013?	Yes	
21	Whether proof of service of the petition/application/appeal/reply on the concerned registrar of companies and regional director, Ministry of Corporate Affairs has be filed?	Yes	
22	Whether proof of service of the petition/application/appeal/reply on all the respondents as well as caveat or (S) , if any has been filed?	Yes	
23	Whether brief of synopsis within two or three pages has been filed?		
24	Whether date of events within two or three pages has been filed		

Enter Values "Yes", "No" Or "N/A" as applicable in the checklist. Provide remarks wherever required

Click to submit checklist

Next Check List

e-Filing – Sub Checklist

Basic Details

Add Petitioner

Add Respondent

Add IRP

Add Representative

Upload Document

Check List

Preview

Payment

Reference No : - 0710020001612018

Date & Time : - Wed Apr 04 10:52:18 IST 2018

Check list for application filed by by Financial Creditor u/s 7 of Insolvency and Bankruptcy Code (IBC), 2016

S.NO.	CheckList	Action	Remarks
1	Whether the application is complete as per general check list of NCLT issued vide order no.25/2/2016-NCLT dated 28.7.2016.	--Sel	
2	Whether condition concerning default amount is fulfilled as per section 4 of IBC 2016. The minimum amount is specified at Rs. One lac and the proviso thereto.		
3	Whether the requisite fees i.e. Rs. 25000/- has been paid in favour of ?Pay and Account officer, Ministry of Corporate Affairs, New Delhi.? Through Demand Draft		
4	Whether financial creditor meets the requirements of section 5 (7) and 5 (8) of IBC 2016.		
5	Whether the matter is within limitation as per the provisions of Limitation Act, 1963		
30	The Adjudicating Authority shall reject the application on finding the following defects/facts after seven days of the notice to the applicant and communicate such decision to the operational creditor and the corporate debtor?(f) Any other defect observed by AA & communicated to the applicant.	Yes ▼	
31	The Adjudicating Authority on finding application complete in all respect shall, within fourteen days of the receipt of the application by an order admit the application and communicate such decision to the operational creditor and the corporate debtor.	Yes ▼	
32	Within 14 days of admission of the application AA has to appoint IRP as proposed and if not proposed AA has to refer the matter to IBBI for recommending the name of IRP. Registry has to send the communication immediately to IBBI.	Yes ▼	
33	The IBBI has to recommend the name of IRP within 10 days from reference made to it and on receiving the reference from IBBI, the registry has to place the same before the Bench immediately for appointing the IRP.	▼	
34	Every correspondence received from Committee Of Creditors/IRP/RP is required to be placed before the Bench immedi		

Enter Values "Yes", "No" Or "N/A" as applicable in the checklist. Provide remarks wherever required

Click to submit checklist

Submit

e-Filing – Final Preview

Basic Details

Add Petitioner

Add Respondent

Add IRP

Add Representative

Upload Document

Check List

Preview

Payment

Reference No : - 0710020001612018

Date & Time : - Wed Apr 04 10:55:42 IST 2018

PREVIEW AND CONFIRM FOR FINAL SUBMISSION

Basic Details

NCLT Location	New Delhi	Case Type/Nature	Company Petition IB
Case Title	M/s ABY Ltd Vs. M/s BD	Subject Matter	Under section 7 of IBC Act 2016
Remarks			
Sections			
1	IBC under Sec 7	25000	

Petitioner's List

S. No.	Petitioner name	Aadhar Number	Petitioner address	State	District	Pincode	Mobile Number	E-mail Id
1	M/s ABY Ltd	ABSKY2928I	Mall Road	Delhi	CENTRAL	112099	9000000000	ab@gmail.com
2	Mr BC	AJDDJ2829H	A Colony	Delhi	EAST	110029	9111111111	bc@gmail.com

Respondent's List

S. No.	Respondent name	Aadhar Number	Respondent address	State	District	Pincode	Mobile Number	E-mail Id
1	M/s BD	AKSKS3938M	112, Main Road	Delhi	NEW DELHI	110039	9222222222	bd@gmail.com
2	Mr E	AJSOK1292J	Circle Road	Delhi	NEW DELHI	110006	9333333333	e@gmail.com

IRP Details

S. No.	IRP Name	IRP Code	IRP address	State	District	Pincode	Mobile Number	E-mail Id
1	Mr G	22jej/sjsj/2929/2202ns	125, Main Building	Delhi	NEW DELHI	110028	0920000000	g@gmail.com

Uploaded Document's List

S. No.	Document Filed By	Sub Document Type	No. of Pages	Document Name
1	Petitioner	Petition	1	Test_Document.pdf

Advocate's List

S. No.	Petitioner/Respondent Name	Advocate Name
1	M/s ABY Ltd	Abhijeet

+ SUBMITTED CHECK LIST

+ SUBMITTED SUB CHECK LIST


Print

Next


Click on "Print" to print a copy of Final Preview of Application

Click on "Next" to navigate to the next tab

e-Filing – Payment



National Company Law Tribunal



Home | Change Password | Edit Profile | Logout

Basic Details | Add Petitioner | Add Respondent | Add IRP | Add Representative | Upload Document | Check List | Preview | Payment

Your Payable Amount is :	25000 Rupees	Your Remaining Amount to be paid :	25000 Rupees			
Select payment Mode	<input checked="" type="radio"/> Online (Pay Fees through Net Banking/Credit Card/Debit Card) <input type="radio"/> Offline (Pay Fees through DD)					
<input type="button" value="Continue"/>						
Amount Rs.	Bank Name	Branch Name	State	District	Pin Code	Action

Select a mode of Payment :
Offline (through demand draft)
Online (through net banking,
credit and debit cards)

Click on
"Continue" after
selecting a mode
of payment

e-Filing – Offline Payment (1/2)

Basic Details	Add Petitioner	Add Respondent	Add Representative	Upload Document	Check List	Preview	Payment
Your Payable Amount is :		5000 Rupees	Your Remaining Amount to be paid :		5000 Rupees		
Select payment Mode		<input type="radio"/> Online (Pay Fees through Net Banking/Credit Card/Debit Card) <input checked="" type="radio"/> Offline (Pay Fees through DD)					
Demand Draft No.*	Demand Draft No.	Amount Rs.*	Amount Rs.				
Issue Date*	dd-mm-yyyy	Bank Name*	Bank Name				
Branch Name*	Branch Name	Payable at*	Payable at				
State*	Select State	District*	Select District				
Pin-code*	Pin-Code						
Save & Continue							
		Amount Rs.	Bank Name	Branch Name	District	Pin-Code	Action

Provide the demand draft details in the form shown. If required, user can enter details of multiple drafts as well but values need to be entered one draft at a time

Click on "Save & Continue" to generate receipt. In case of multiple drafts, enter values one draft at a time and click on button to enter values for another draft till Payable amount comes to 0.

e-Filing – Offline Payment (2/2)

- Basic Details
- Add Petitioner
- Add Respondent
- Add Representative
- Upload Document
- Check List
- Preview
- Payment

Your Payable Amount is :	5000 Rupees	Your Remaining Amount to be paid :	0 Rupees
Select payment Mode	<input type="radio"/> Online (Pay Fees through Net Banking/Credit Card/Debit Card) <input checked="" type="radio"/> Offline (Pay Fees through DD)		

Demand Draft No.*	<input type="text" value="Demand Draft No."/>	Amount Rs.*	<input type="text" value="Amount Rs."/>
Issue Date*	<input type="text" value="dd-mm-yyyy"/>	Bank Name*	<input type="text" value="Bank Name"/>
Branch Name*	<input type="text" value="Branch Name"/>	Payable at*	<input type="text" value="Payable at"/>
State*	<input type="text" value="Select State"/>	District*	<input type="text" value="Select District"/>
Pin-code*	<input type="text" value="Pin-Code"/>		

S. No.	Demand Draft No.	Amount Rs.	Bank Name	Branch Name	State	District	Pin Code	Action
1	131313	5000	ABX Bank	Bikaji	Delhi	NEW DELHI	112202	Delete

Proceed To Receipt

Click to generate receipt for the payment

e-Filing – Offline Payment (Receipt Generation)



National Company Law Tribunal

Your Payment is Successful

Case Title : hdkz
Case Type : Company Petition IB
Payee Name : hdkz
Transaction Id : 1001160022072018
Transaction Date : 23-10-2018
Filing No : 0710102019562018

S. No.	Demand Draft No.	Amount Rs.	Bank Name	Branch Name	State	District	Pin Code
1	12345	25000	hdfc	asjdi	Delhi	SOUTH	110012

*Payment will be accepted as complete only when actual demand draft is submitted at NCLT Office

Click on "Home" button to return to user homepage

Click on "Receipt Print" button to take a print of the receipt



e-Filing – Online Payment (1/2)



Non-Tax Receipt Portal
Government of India

Controller General of Accounts
Dept. of Expenditure, Ministry of Finance



1 Confirm Info ————— **2** Pay

Payment Mode Online

Depositor Details

Name :	M/s ABY Ltd NCLT Payment		
Address 1 :	Mall Road	Address 2 :	Mall Road
City :	CENTRAL	District :	Delhi
State :	Delhi	Country :	91
Pincode/ZipCode :	112099	Email :	ab@gmail.com
Mobile No (91) :	9000000000		
Aadhar Number		Pan Number	
Tan Number		Tin Number	

Purpose Details

Sr. No.	Ministry	PAO Name	DDO Name	Purpose & Payment Type	Payment Period/Frequency	Amount (In INR)
1	CORPORATE AFFAIRS	PAO Corporate Affairs, New Delhi[086000]	National Company Law Tribunal, New Delhi Bench[206451]	Filing Fees, Company Petition	One Time	1.00
				INR one only		Total : 1.00

Cancel

Click on "Cancel" button to go back to the last page

Click on "Confirm" button to navigate to the next page

Confirm

e-Filing – Online Payment (2/2)

Non-Tax Receipt Portal
Government of India

Controller General of Accounts
Dept. of Expenditure, Ministry of Finance

1 Confirm Info — 2 Pay

Payment Gateway
The payment can be made by a depositor using all Indian Credit Cards or Debit Cards and also via the Internet Banking of banks through below

SBlePay **ICICI Bank** **HDFC BANK** **Bank of Baroda** **Indian Bank**
digital punjab **AXIS BANK** **Union Bank of India**

Net banking | Debit card | **Credit card**

VISA **MasterCard** **Maestro** Charges applicable ₹:0.01

View User Charge

QkFBKZ

QkFBKZ

Please Wait and do not Press Back or Refresh button of your browser while your transaction is being processed.

Disclaimer:
Under the terms and conditions of the charge back-refund policy of NTRP (Non tax Receipts Portal), only Genuine refunds/charge back claims will be entertained for refund. The refund will be processed offline by the respective PAO/DDO of the concerned Ministry/Department to which the user has made the payment through NTRP.
No chargeback/refund claim will be entertained by the payment gateway/bank once the transaction is credited to Ministry/Department.

I acknowledge and confirm that I have read and agree to the [Terms and Conditions](#).

Back **Pay**

Select your bank and mode of payment

Check the box to agree to the Terms and Conditions related to payment

Enter the characters as shown above

Click on "Pay" button for making the payment

e-Filing – Online Payment (Receipt Generation)



National Company Law Tribunal
Your Payment has been Successful

Payee Name :	Company Testing 1
Case Type :	Company Petition
Case Title :	Company Testing 1 Vs. Company Testing 2
Nclt Transaction Id :	07010100023032018
Bank Transaction Id :	2510180000564
Transaction Date and Time :	25-10-2018 00:10:00
Amount :	5000 Rs. Only

Click on button
to take a print of
the receipt



Click on
button to take
download
receipt

User Manual – e-Filing Module of e-Courts (NCLT) application

e-Filing – Associate Case Module

Associate Case

User can search a case by adding all the details

Welcome: nitin

Petitioner Store

Petition Filing

IA Filing

Document Upload

Upload Via Security Code

Associate case

Case Type:* Company Petition Case No:* 109 Location* National Co Case Year:* 2018

Search

+ CHOOSE YOUR BACKLOG CORRESPONDING CASES

Sr. No	Reg.No.	Date of Filing	Case Title	Select
1	0710102006012018	2018-04-04	ATUL KHANNA Vs. UNION OF INDIA	Click To Associate

User to click on Associate case either through petitioner or respondent store

Click to Associate the case and add mobile number and email id

Welcome: nitin

Petitioner Store

Respondent Store

+ Party List

S.No	Name	Address	Mobile Number	Email Id	Role	Edit Details
1	ATUL KHANNA	S-2/184, OLD MAHAVIR NAGAR, WEST DELHI Delhi NEW DELHI 110018			Petitioner	Edit

Click on Edit to add details

Associate Case

Welcome: nitin

Petitioner Store ▾

Respondent Store ▾

My Account ▾

+ Party Details

Data Updated Successfully.

Name	ATUL KHANNA
Mobile	*****6770
Email Id	anu*****d@pwc.com

Click on Submit to update the added details in the system

NCLT e-filing Inbox x



e-filing@nclt.gov.in

3:06 PM (1 minute ago)



to me ▾

Dear User, You have been added as a party in case number:CP/109/PB/2018. Your contact details have been updated as per latest details provided in e-Filing website. Filing no in this case is 0710102006012018 and Security Code is 0C05157EBE87984A6F20105C67BC3134

An email and SMS will be sent to the user along with security code to upload documents for the given case

Associate Case

Welcome: nitin

Petitioner Store

Petition Filing

IA Filing

Document Upload

Upload Via Security Code

Associate case

Respondent Store

My Account

LOGOUT

+ UPLOAD DOCUMENTS SECTION

Enter Security Code* Enter Filing Number*

+ CHOOSE YOUR CORRESPONDING DETAILS

Upload Document	Add Advocate	Filing Number	Respondent Name	Mobile	Email
click to upload	Add Advocate	0710102000882016	TEST PET P1	8377946770	anusha.vaid@gmail.com

Enter security code and filing number sent on the users mobile and email id

Click on upload via security code to upload and add advocate for any associated case

Click on upload to upload any document

Click on add advocate to add any new representative

Associate Case – Upload

Welcome: nitin

Petitioner Store

Respondent Store

My Account

LOGOUT

+ CONFIRM ALL DETAILS AND PROCEED

Document Filed By*	Petitioner	Filing Number*	0710102000882016		
Name*	TEST PET P1	Mobile Number*	8377946770	Email*	anusha.vaid@gmail.com

+ UPLOAD SECTION

Document Type* Select file*

+ Submit Documents List (**Multiple documents can be subm...

S. No.	Miscellaneous Number	Party Name	Document Type	Original File Name	View	Action
			<input type="button" value="Submit"/>			

Select document type from the drop down

Choose the file from the folder and click on upload

After uploading multiple documents user to click on submit

Associate Case – Upload

Welcome: nitin

Petitioner Store

> Petition Filing

> IA Filing

> Document Upload

> Upload Via Security Code

> Associate case

Respondent Store

My Account

LOGOUT

You have uploaded below Document Successfully

Filing No : 0710102000882016
Filing Date : 29-10-2018

S. No.	Filing Number	Miscellaneous No	Party Name	File Name
1	0710102000882016	0710102000882016/2	TEST PET P1	User Survey Form.pdf


Receipt Print

A document upload receipt is generated which can be printed and kept for reference

Associate Case – Add Advocate

← → ↻ <https://efiling.nclt.gov.in/addRespondentAdvocate.drt?id=5449> 🔍 ☆ 📄

Apps Managed bookmarks For quick access, place your bookmarks here on the bookmarks bar. [Import bookmarks now...](#)

 National Company Law Tribunal

Welcome: nitin

Petitioner Store ▾

Respondent Store ▾

My Account ▾

LOGOUT

+ CONFIRM ALL DETAILS AND PROCEED

+ Add Advocate

Select Advocate*

Back Submit

+ Advocate List

Select Advocate

- AADITYA A PANDE--NA
- AADITYA A PANDE--MAH/1806/2012
- AADITYA VIJAYKUMAR--NA
- AAKANKSHA KAUL--D/1891/2015
- AAKANKSHA NEHRA --KAR/1710/2012
- AAKASH SEHRAWAT --NA
- AAKASH SHERWAL--NA
- AALAM BIR SINGH NIJJAR --D/3205/13
- AALOK JAIN--NA
- AAMIR JAMAL--D/844-R/1998
- AANCHAL DUTTA--D/1627/2014
- AANCHAL TIKMANI--NA
- A AND G LEX CONSULTANTS--NA
- AARTI KUMAR--NA
- AASHISH KHATTAR--NA
- AASTHA --D/4418/2016
- AASTHA TRIVEDI--D/4186/2017
- AAUSH SAI--D/2972/17
- AAYUSHI AGGARWAL--NA

Select Advocate ▾

User can select advocates from already registered representative list

After selecting advocate user to click on submit

User Manual – eFiling Module of eCourts (NCLT) application

Document Upload

Documents Upload By Petitioner

Welcome : vikrant_sharma

- Petitioner Store
- Petition Filing
- IA Filing
- Document Upload**
- Respondent Store
- My Account
- LOGOUT

Draft Cases

1

Mode of Payment (Online)

0

Mode of Payment (Offline)

1

E-Filed Cases

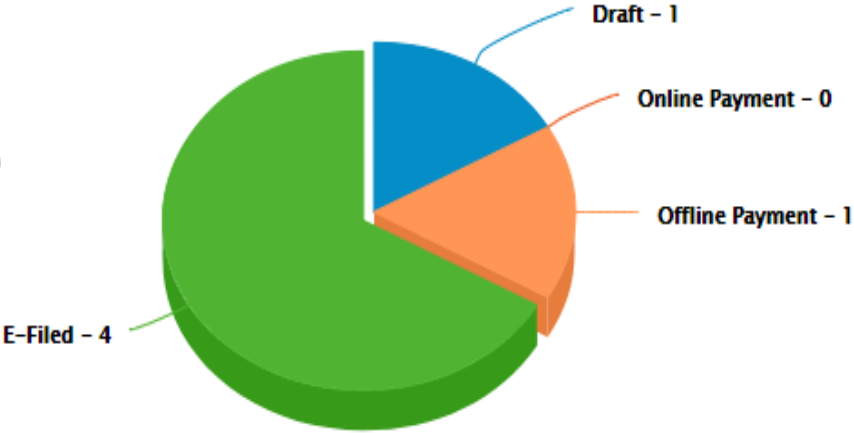
4

IA-Filed

1

Click on "Upload Document" to upload documents under submitted petitions

Cases in NCLT



● Draft - 1 ● Online Payment - 0 ● Offline Payment - 1 ● E-Filed - 4

Select Case for Document Upload

Welcome: nitin

Petitioner Store

Respondent Store

My Account

LOGOUT

+ CHOOSE YOUR CORRESPONDING CASES

Search:

Sr. No	Filing Number	Date of Filing	Case Title	Select
1	0811101000012018	Sep 27, 2018	weewrwe Vs. ritret	Click To Upload
2	0404113000022018	Oct 23, 2018	fsdf Vs. sddfdsd	Click To Upload
3	0710102019562018	Oct 23, 2018	hdkz	Click To Upload
4	2903111000012018	Oct 22, 2018	fgt Vs. wrwerwe	Click To Upload
5	0710200026682018	Aug 21, 2018	AIR TRAVEL BUREAU LIMITED VS REGISTRAR OF COMPANY, NCT OF DELHI AND HARYANA	Click To Upload

Showing 1 to 5 of 174 entries

Previous 1 2 3 4 5 ... 35 Next

Enter the case reference number to search the case in the list, if required

Click button to upload documents under a submitted petition

Upload Documents

Welcome : vikrant_sharma

Petitioner Store ▾

Respondent Store ▾

My Account ▾

LOGOUT

+ CONFIRM ALL DETAILS AND PROCEED

Document Filed By*	Petitioner	Filing Number*	0710120001982018		
Name*	M/s ABY Ltd	Mobile Number*	9000000000	Email*	ab@gmail.com

+ UPLOAD SECTION

Document Type* Rejoinder **Select file*** Choose File Test_Document.pdf

Back Upload

+ Submit Documents List (Multiple documents can be submitted together)**

S. No.	Miscellaneous Number	Party Name	Document Type	Original File Name	View	Action
Submit						

Choose file to upload from local system

Select document type

Click on the button to upload documents against petition

Submit Documents

Welcome : vikrant_sharma

- Petitioner Store
- Respondent Store
- My Account
- LOGOUT

User can upload multiple documents and then submit them together.

+ CONFIRM ALL DETAILS AND PROCEED

Document Filed By*	Petitioner	Filing Number*	0710120001932018		
Name*	ABC	Mobile Number*	9999999999	Email*	abc@gmail.com

+ UPLOAD SECTION

Document uploaded successfully

Document Type*	Select Document Type	Select file*	Choose File	No file chosen
----------------	----------------------	--------------	-------------	----------------

Uploaded documents are visible in the documents list


+ Submit Documents List (**Multiple documents can be submitted together)



S. No.	Miscellaneous Number	Party Name	Document Type	Original File Name	View	Action
1	0710120001932018/1	ABC	Rejoinder	Test D		Delete



Click on "Submit" to submit the documents



Document Upload Completion


User will view the success message after successful submission of documents

 Welcome : vikrant_sharma

 Petitioner Store 

 Respondent Store 

 My Account 

 LOGOUT

You have uploaded below Document Successfully

Filing No : 0710120001932018

Filing Date : 05-04-2018

S. No.	Diary Number	Miscellaneous No	Party Name	File Name
1	0710120001932018	0710120001932018/1	ABC	Test_Document.pdf

Receipt Print

User Manual – e-Filing Module of e-Courts (NCLT) application

My Account Details

My Account



National Company Law Tribunal



Home | Change Password | Edit Profile | Logout

Welcome : vikram_sharma

Petitioner Store

Respondent Store

My Account

My Cases

Submitted Documents

Transaction History

LOGOUT

Draft Cases
3

Mode of Payment (Online)
0

Mode of Payment (Offline)
17

E-Filed Cases
14

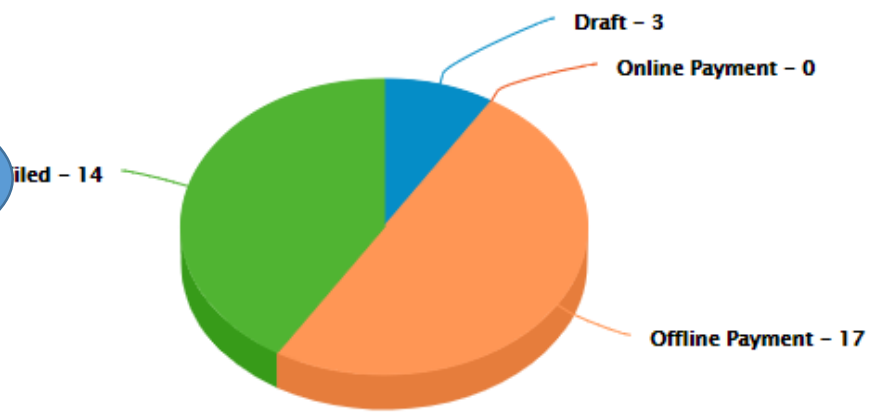
IA-Filed
11

Click to view list of draft and filed cases

Click to view documents uploaded under filed cases

Click to view details of online and offline transactions

Cases in NCLT



● Draft - 3 ● Online Payment - 0 ● Offline Payment - 17 ● E-Filed - 14

My Account – My Cases



National Company Law Tribunal



Home | Change Password | Edit Profile | Logout

Sr.No	Reference No	Case Type	Petitioner Name	Respondent Name	Payment Status	Filing Status	Action
1	0710002003222018	Company Petition IB	Test A	Test B	COMPLETED	Filing Completed	0710120002192018
2	0710002002192018	Company Petition IB	AHLUWALIA CONTRACTS (INDIA) LIMITED	JASMINE BUILDMART PRIVATE LIMITED	COMPLETED	Filing Completed	0710120001312018
3	0710002002112018	Company Petition IB	SIDDHI ENTERPRISES	AMRAPALI SAPPHIRE DEVELOPERS PRIVATE LIMITED	COMPLETED	Filing Completed	0710120001272018
4	0710002002092018	Company Petition IB	SIDDHI ENTERPRISES	SIDDHI ENTERPRISES	COMPLETED	Filing Completed	0710120002172018
5	0710002002032018	Company Petition IB	M/S SETH THAKURDAS KHINVRAJ RATHI	M/S CALS REFINERIES LIMITED	COMPLETED	Filing Completed	0710120001242018
6	0710002001992018	Company Petition IB	SH. SANJAY ARORA	M/S TECHNOPAK ADVISORS PVT. LTD.	COMPLETED	Filing Completed	0710120001202018
7	0710102001912018	Company Petition	M/s Advisory Services	Mr B K Dutta	PENDING	Draft	[Edit]

Click to view details of e-filed case

Click to edit cases in draft

My Account – My Submitted Documents (1/2)

Welcome : vikram_sharma

Petitioner Store

Respondent Store

My Account

LOGOUT

Enter your Diary Number: Search

Choose Your Corresponding Details For Document View Status

Search:

Select	Diary No	Case Title	Case Type	Payment Status
<input checked="" type="checkbox"/>	0710120002192018	Test A Vs. Test B	Company Petition IB	COMPLETED
<input type="checkbox"/>	0710120001312018	AHLUWALIA CONTRACTS (INDIA) LIMITED Vs. JASMINE BUILDMART PRIVATE LIMITED	Company Petition IB	COMPLETED
<input type="checkbox"/>	0710120001272018	SIDDHI ENTERPRISES Vs. AMRAPALI SAPPHIRE DEVELOPERS PRIVATE LIMITED	Company Petition IB	COMPLETED
<input type="checkbox"/>	0710120002172018	SIDDHI ENTERPRISES Vs. SIDDHI ENTERPRISES	Company Petition IB	COMPLETED
<input type="checkbox"/>	0710120001242018	M/S SETH THAKURDAS KHINVRAJ RATHI Vs. M/S CALS REFINERIES LIMITED	Company Petition IB	COMPLETED

Showing 1 to 5 of 39 entries


Previous 1 2 3 4 5 ... 8 Next

Proceed To Document List


Select the case to view uploaded documents

Click on the button to proceed

My Account – My Submitted Documents (2/2)



National Company Law Tribunal



Digital India
Power To Empower

[Home](#) | [Change Password](#) | [Edit Profile](#) | [Logout](#)


Welcome : vikram_sharma

- Petitioner Store
- Respondent Store
- My Account
- LOGOUT

Enter your Diary Number:

Uploaded Document List

Filing No : 0710120002192018 Cause Title : Test A Vs. Test B

Party Name	Party Type	Serial No	Misc No	Filed date	Doc Type	File Name	View
Test A	Petitioner	1	0710120002192018	18-04-2018	Petition	Test_Document.pdf	

Showing 1 to 1 of 1 entries

Click to navigate to previous screen

Click to view the uploaded document

My Account – Transaction History



National Company Law Tribunal



Profile | Logout

Welcome : vikram_sharma

Petitioner Store

Respondent Store

My Account

LOGOUT

Transaction History

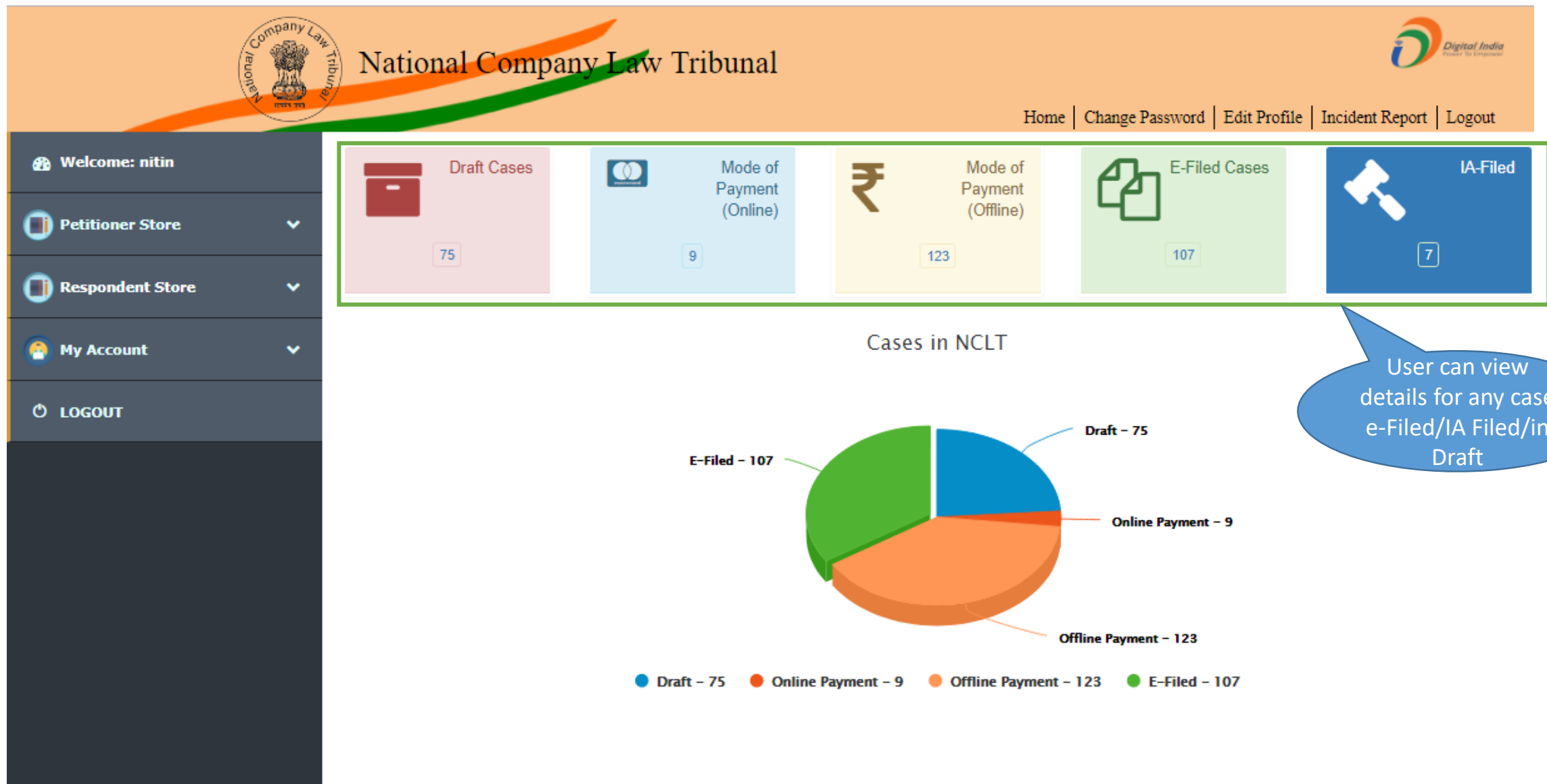
Sr No	Filing No	NCLT Txn Id	Amount	Txn Status	Payment Mode	View Receipt
1	0710240000702018	1002090000992018	5000.00 Rs	SUCCESS	Offline	View Receipt
2	1010160001342017	1010160002322017	40000.00 Rs	SUCCESS	Offline	View Receipt
3		07010100001362018	5000.00 Rs	PENDING	Online	View Receipt
4		00010100000202018	25000.00 Rs	PENDING	Online	View Receipt
5	0710120001242018	1001160001492018	2000.00 Rs	SUCCESS	Offline	View Receipt

Showing 1 to 5 of 60 entries

Previous **1** 2 3 4 5 ... 12 Next

Click to view the receipt of transaction

Case Status - Dashboard



Status of e-Filed Cases

The screenshot shows a web application window titled "Cases E-Filed". On the left is a dark sidebar with navigation items: "Welcome: nitin", "Petitioner Store", "Respondent Store", "My Account", and "LOGOUT". The main content area has a search bar at the top right and a table of cases below. The table has columns for Case Title, Pet. Name, Res. name, Your Role As, View Details, and Uploaded Document. The first row is highlighted with green boxes around the "View Details" and "View Document" links. A "Close" button is located at the bottom right of the window. Callout bubbles provide instructions for each of these elements.

Click on "view details" to see at he details and status of any case in the list

User can also search for any case

Click on "view documents" to see all/any documents uploaded

Click on "Close" to close the window

Case Title	Pet. Name	Res. name	Your Role As	View Details	Uploaded Document
IBM vs HDFC	IBM	HDFC	Petitioner	View Details	View Document
fgt vs wrwerwe	fgt	wrwerwe	Petitioner	View Details	View Document
amina vs asghsy	amina	asghsy	Petitioner	View Details	View Document
Test Vikas vs	Test Vikas		Petitioner	View Details	View Document
zsfsdf vs sdfds	zsfsdf	sdfds	Petitioner	View Details	View Document

Showing 1 to 5 of 107 entries

Previous 1 2 3 4 5 ... 22 Next

Close

Offline Payment - 123

Draft - 75 Online Payment - 9 Offline Payment - 123 E-Filed - 107

E-Files Cases - Case Status

Scrutiny status of the case

Status of the case registered/processed at NCLT

Welcome: nitin Petitioner Store ▾ Respondent Store ▾ My Account ▾ LOGOUT	Filing No. 04046130002442018	Scrutiny Status Under Scrutiny	Registration Registration Awaited
	Listing Registration Awaited	E-hear./Ord. Registration Awaited	Current Status Registration Awaited

Filing number of the case

Date of case listing before the bench

Order corresponding to the hearing date can be view on clicking the link

Current status of the case

+ Petitioner 1 Respondent 1

E-Files Cases - View Document

Cause Title : amina vs asghsy

Filing Number : 2709138001092018

Document	Party Name	Party	Diary Number	File Name	Date Time	
1. Affidavits	amina	P1	2709138001092018	User Survey Form.pdf	22-10-2018 02:47:32	
2. Affidavits	amina	P1	2709138001092018/1	Status_CBT0VXS1G0X.pdf	22-10-2018 11:26:08	
3. Annexure	amina	P1	2709138001092018/1	PI Request Form_NCLT.pdf	22-10-2018 11:43:22	
4. Annexure	amina	P1	2709138001092018/2	4.pdf	22-10-2018 11:50:56	

User can see all the documents upload by clicking on "View Documents" of the filed case.

User Manual – e-Filing Module of e-Courts (NCLT) application

IRP Login

IRP/RP Registration



National Company Law Tribunal



User can register as IRP/RP by filling the details in the form along with correct registration /Enrolment no.

e - filing User Registration (as IRP)

IRP Name*	<input type="text" value="IRP Name"/>	Registration Number/Enrollment Number*	<input type="text"/>	Address 1*	<input type="text" value="Address"/>
Address 2	<input type="text" value="Address"/>	Land-mark	<input type="text" value="Landmark"/>	State*	<input type="text" value="Select State"/>
City/District*	<input type="text" value="Select City"/>	Pin-code*	<input type="text" value="Pincode"/>	Login Id*	<input type="text" value="Login Id For Creation"/>
Mobile Number*	<input type="text" value="Mobile Number"/>				
E-mail Id*	<input type="text" value="e-mail Id"/>				
<input type="button" value="Back"/>		<input type="button" value="Reset"/>		<input type="button" value="Submit & Next"/>	

IRP Login

National Company Law Tribunal

Home | Change Password | Edit Profile | Incident Report | Logout

Welcome: test_irp

My Account

My Cases

Filing/Document Upload

LOGOUT

Draft Cases 0

Mode of Payment (Online) 0

Mode of Payment (Offline) 0

E-Filed Cases 0

IA-Filed 0

User can click on My Account and then Filing/Document Upload and view those cases for which the user is marked as IRP.

IRP – Upload Document (1/3)

Welcome: test_irp

My Account

LOGOUT

Choose Your Corresponding Details

Filing No	Case No	Pet Name	Res Name	Date Of Filing	Preview and Upload	Filing
0710102400882016	C.P. (IB)/9872/PB/2016	TEST PET P1	TEST PET P2	01-Jul-2018	View and Upload	Proceed To Filing
0710102400912016	C.P. (IB)/6987/PB/2016	TEST PET 2	TEST RES 2	01-Jul-2018	View and Upload	Proceed To Filing
0710120005662018	C.P. (IB)/2600000/PB/2018	AAAAAAA	BBBBBBBB	09-Aug-2018	View and Upload	Proceed To Filing

Showing 1 to 3 of 3 entries

Previous 1 Next

User can view list of all the cases associated with the IRP

User can view and upload document related to the case


IRP - Upload Document (2/3)

Document Uploading Section For

Filing Number	0710120005662018
IRP Name	Anusha

+ UPLOAD DOCUMENT

Add Document

Document Type*	Appointment of RP ▾	Document Date*	dd-mm-yyyy 
Select file*	<input type="button" value="Choose File"/> No file chosen	<input type="button" value="Add Document"/>	

+ UPLOAD DOCUMENT'S LIST

S. No.	Diary Number	Party Name	Document Type	Original File Name	View Document	Action

User can add as many documents as required one by one and click on add document

User can click on back to go back to the list of cases under its login

All the documents uploaded will be visible as a list under upload Document's lists

IRP – Upload Document (3/3)

The screenshot displays a web interface for document uploading. At the top, a dark teal header reads "Document Uploading Section For". Below this, a table shows the following details:

Filing Number	0710120005662018
IRP Name	Anusha

Below the table, there are two buttons labeled "+ UPLOAD DOCUMENT". A modal window titled "Information" is overlaid on the interface, containing a blue information icon and the text "Document Uploaded Successfully". At the bottom of the modal is an "OK" button, which is highlighted with a green square. A blue callout bubble points to the "OK" button with the text: "Click on ok to add view uploaded document or upload another document".

IRP Case Filing

Welcome: test_irp

My Account

LOGOUT

Choose Your Corresponding Details

Filing No	Case No	Pet Name	Res Name	Date Of Filing	Preview and Upload	Filing
0710102400882016	C.P. (IB)/9872/PB/2016	TEST PET P1	TEST PET P2	01-Jul-2018	View and Upload	Proceed To Filing
0710102400912016	C.P. (IB)/6987/PB/2016	TEST PET 2	TEST RES 2	01-Jul-2018	View and Upload	Proceed To Filing
0710120005662018	C.P. (IB)/2600000/PB/2018	AAAAAAA	BBBBBBBB	09-Aug-2018	View and Upload	Proceed To Filing

Showing 1 to 3 of 3 entries

Previous 1 Next

User can view list of all the cases associated with the IRP

User can proceed to filing

IRP Login Case Filing - Basic Details

Basic Details Add Petitioner Add Respondent Upload Document Preview

BASIC DETAILS

Reference No : -null			
NCLT Location*	New Delhi	Location of Respondent*	Union territory of Delhi
Case Type/Nature*	-- Select Case Type --	Case Number	C.P. (IB)/2600000/PB/2018
Section of IBC Act 2016*	Sec 60(5)	Fee Amount	1000
Save and Next			Total Payable Amount : 1000

User can fill in basic details of the case and click save and next.
This will generate a reference number for the case to be filed

IRP Login Case Filing – Add Petitioner

Basic Details Add Petitioner Add Respondent Upload Document Preview

+ ADD PETITIONER

Reference No : - 0710102707702018

← Back Add Petitioner Next →

Select Mode	<input type="radio"/> Company <input checked="" type="radio"/> Others		
Petitioner Name*	TEST 123	Address*	ADDFES
Nationality of Authorized Person*	Indian	State*	Delhi
City/District*	SOUTH	Pin-code*	110017
Pan Number Authorized Person	ADFG1234E1	Mobile Number Authorized Person*	9898989898
E-mail Id Authorized Person*	anusha@234.com		

Submit Petitioner

+ PETITIONER'S LIST

After submitting the details for all the petitioner user can click on next to go on the section page

User can add petitioner by filling all the above details and clicking on submit

IRP Login Case Filing – Add Respondent

After submitting the details for all the respondent user can click on next to go on the section page

Basic Details Add Petitioner **Add Respondent** Upload Document Preview

[← Back](#) Add Respondent [Next →](#)

Reference No : - 0710102707702018

Select Mode Company Others NA

Respondent Name*	<input type="text" value="Test 987"/>	Address*	<input type="text" value="KSLT"/>
Nationality *	<input type="text" value="Indian"/>	State*	<input type="text" value="Delhi"/>
City/District*	<input type="text" value="SOUTH"/>	Pin-code*	<input type="text" value="110017"/>
Pan Number of Authorized Person	<input type="text" value="ASDFG1234Q"/>	Mobile Number of Authorized Person	<input type="text" value="9898989898"/>
E-mail Id of Authorized Person*	<input type="text" value="my@123.com"/>		

[Submit Respondent](#)

+ RESPONDENT'S LIST

User can add Respondent after filling all the above details and clicking on submit

IRP Login Case Filing – Upload Document

Reference No : - 0710102707702018 Document Uploaded Successfully Date & Time

+ UPLOAD DOCUMENT

← Back Add Document Next →

***(Only PDF file can be uploaded)**

Document Filed By*	----- Document Filed By -----	Document Type*	-- Document Type --
Select file*	Choose File No file chosen	Number of pages*	0
Document Date*	dd-mm-yyyy		

Add Document

+ UPLOADED DOCUMENT'S LIST

S. No.	Document Filed By	No. of Pages	Document Type	Document Name	View Document	Action
1	IRP	1	Appointment of RP	User Survey Form.pdf	View	Delete

After uploading all the documents, user can click on next to go on the section page

User can click on add documents and upload all the documents one by one for the case

IRP Login Case Filing – Preview

Basic Details Add Petitioner Add Respondent Upload Document Preview

Reference No : - 0710102707702018 Date & Time : - Thu Nov 22 15:02:25 IST 2018

PREVIEW AND CONFIRM FOR FINAL SUBMISSION

Basic Details

NCLT Location	New Delhi	Case Type/Nature	Company Petition IB
Location of Respondent	Union territory of Delhi	Case Number	C.P. (IB)/2600000/PB/2018

Sections

1	IBC Under Sec 9
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Petitioner's List

S. No.	Petitioner name	PAN Number	Petitioner address	State	District	Pincode	Mobile Number	E-mail Id
1	TEST 123	ADFG1234E1	ADDFES	Delhi	SOUTH	110017	9898989898	anusha@234.com

Respondent's List

S. No.	Respondent name	PAN Number	Respondent address	State	District	Pincode	Mobile Number	E-mail Id
1	Test 987	ASDFG1234Q	KSLT	Delhi	SOUTH	110017	9898989898	my@123.com

Uploaded Document's List

User can preview the case details

IRP Login Case Filing – Offline Payment

Your Payable Amount is : 2000 Rupees Your Remaining Amount to be paid : 0 Rupees

Select payment Mode

Online (Pay Fees through Net Banking/Credit Card/Debit Card)

Offline (Pay Fees through DD)

S. No.	Demand Draft No.	Amount Rs.	Bank Name	Branch Name	State	District	Pin Code	Action
1	123456	2000	hdfc	asdki	Delhi	SOUTH	110017	Delete

Proceed To Receipt

User can also pay for the case filing either online or by demand draft i.e. offline

User click on proceed to generate the receipt

IRP Login Case Filing – Receipt



National Company Law Tribunal

Your Payment is Successful

Case Title : Test 123 Vs Test 987
Case Type : Company Petition IB
Payee Name : TEST 123
Transaction Id : 1001160031052018
Transaction Date : 22-11-2018
Filing No : 0710102007052017

S. No.	Demand Draft No.	Amount Rs.	Bank Name	Branch Name	State	District	Pin Code
1	123456	2000	hdfc	asdki	Delhi	SOUTH	110017

*Payment will be accepted as complete only when actual demand draft is submitted at NCLT Office

Click on "Receipt Print" button to take a print of the receipt



Click on "Download" button to download and save a copy of the receipt

IRP Login Case Filing – Online Payment

Your Payable Amount is :	2000 Rupees	Your Remaining Amount to be paid :	2000 Rupees
Select payment Mode	<input checked="" type="radio"/> Online (Pay Fees through Net Banking/Credit Card/Debit Card) <input type="radio"/> Offline (Pay Fees through DD)		
Continue			

Click on Continue to pay online.

S. No.	Demand Draft No.	Amount Rs.	Bank Name	Branch Name	State	District	Pin Code	Action
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IRP Login Case Filing – BharatKosh



Non-Tax Receipt Portal

1
Payment Purpose

2
Depositor's Details

3
Confirm Info

4
Pay

Payment Mode Online

Depositor's Details

Name	anisha NCLT Payment		
Address 1	andkt	Address 2	andkt
City	SOUTH	District	Delhi
State	Delhi	Country	IN
Pincode/Zipcode	110017	Email	anaha.vaid@gmail.com
Mobile No. (+91)	837946770		
Aadhar Number		PAN Number	
TAN No.		TIN No.	

Purpose Details

Sr. No.	Ministry	PAO Name	DDO Name	Purpose and Payment Type	Payment Period / Frequency	Amount (in INR)
1	CORPORATE AP/AFPS	PAO Corporate Affairs, New Delhi(086005)	National Company Law Tribunal, New Delhi Bench(206451)	FILING FEES, INSOLVENCY AND BANKRUPTCY CODE PETITION	One Time	2000
				INR two thousand only		Total:2000

[Back](#) [Confirm](#)

Click on Continue to pay online.

IRP Login Case Filing – Receipt

 **National Company Law Tribunal**
Your Payment has been Successful

Payee Name :	Company Testing 1
Case Type :	Company Petition
Case Title :	Company Testing 1 Vs. Company Testing 2
Nclt Transaction Id :	07010100023032018
Bank Transaction Id :	2510180000564
Transaction Date and Time :	25-10-2018 00:10:00
Amount :	2000 Rs. Only

Click on “Receipt Print” button to take a print of the receipt



Click on “Download” button to download and save a copy of the receipt

THANK YOU